

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India  
Ministry of Finance  
(Department of Revenue)  
Central Board of Indirect Taxes and Customs  
Directorate of Revenue Intelligence

**Notification No. 3/2018-Customs (N.T./CAA/DRI)**

New Delhi, dated the 1<sup>st</sup> May, 2018

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

**TABLE**

<b>Sl. No.</b>	<b>Name of Noticee (s) and Address</b>	<b>Show Cause Notice Number and Date</b>	<b>Name of Adjudicating Authorities</b>	<b>Common Adjudicating Authority appointed</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>
1.	M/s Konica Minolta Healthcare India (P) Limited, Office No. 515, 5 <sup>th</sup> Floor, C-Wing, Atrium Centre, Andheri Kurla Road, Andheri East, Mumbai-400059.	F. No. DRI/CZU/ VIII/26/219/2017 dated 20.02.2018.	Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad. Assistant/Deputy Commissioner of Customs (Incharge Group 5B), O/o Principal Commissioner of Customs, Air Cargo Complex, Sahar, Andheri (East), Mumbai.	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad.
2.	M/s Fujifilm India (P) Limited, Vatika Business Park, Block I, 7 <sup>th</sup> Floor, Tower-A, Gurgaon Sahna Road, Sector-49, Gurgram-122018.	F. No. DRI/CZU/ VIII/26/24/2017 dated 08.02.2018.	Commissioner of Customs (Chennai-II), Custom House, Chennai. Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad. Principal Commissioner of Customs (Import), Inland Container Depot-Tughlakabad, New Delhi.	

			<p>Joint/Additional Commissioner of Customs (Incharge Group 5B), O/o Commissioner of Customs, Custom House, Kolkata.</p> <p>Joint/Additional Commissioner of Customs (Incharge Group 5B), O/o Principal Commissioner of Customs, Air Cargo Complex (Import), New Custom House, New Delhi.</p> <p>Assistant/Deputy Commissioner of Customs (Incharge Group 5B), O/o Commissioner of Customs, Kolkata Air Cargo, Custom House, Kolkata.</p> <p>Assistant/Deputy Commissioner of Customs (Incharge Group 5B), O/o Principal Commissioner of Customs (Chennai-VII), Air Cargo Complex, Meenambakkam.</p>	
3.	M/s Gourav Enterprises, B-226, Janta Colony, Shivaji Vihar, Behind Shivaji College, New Delhi-110027 and 2 others.	DRI F. No. DRI/HQ-CI/50D/Int-12/2017-CI (Pt.) dated 21.12.2017.	<p>Joint/Additional Commissioner of Customs, O/o Commissioner of Customs (Import), Nhava Sheva-II, Incharge Seabird Marine CFS, Raigad.</p> <p>Joint/Additional Commissioner of Customs, O/o Commissioner of Customs (Import), Inland Container Depot-Tughlakabad, New Delhi.</p> <p>Joint/Additional Commissioner of Customs, Inland Container Depot-CONCOR, Tilpata, Greater Noida.</p>	Joint/Additional Commissioner of Customs, O/o Commissioner of Customs (Import), Nhava Sheva-II, Incharge Seabird Marine CFS, Raigad.
4.	M/s Electrosteel Steels Limited, G. K. Tower, 3 <sup>rd</sup> Floor, 19, Camac Street, Kolkata and 3 others.	DRI F. No. 50D/15/2012-CI dated 01.10.2014.	<p>Commissioner of Customs (Port), Custom House, Kolkata</p> <p>Commissioner of Customs, Custom House, Port Area, Visakhapatnam.</p> <p>Joint/Additional Commissioner of Customs, Airport &amp; Administration, Custom House, Kolkata.</p> <p>The then Assistant/Deputy Commissioner of Customs (Nhava Sheva), Jawaharlal Nehru Custom House, Raigad.</p>	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.

			The then Assistant/Deputy Commissioner of Customs (Import), Air Cargo Complex, Sahar, Mumbai.	
5.	M/s A. I. Metals (P) Ltd., B-5/206, Safdarjung Enclave, New Delhi-110029 and others.	F. No. DRI/DZU/JRU/19/ENQ-I (Int-2)/2015 dated 28.04.2016.	The then Commissioner of Central Excise & Service Tax, Surya Nagar, Alwar. Principal Commissioner of Customs, Noida Concor Complex, Greater Noida, Gautam Budh Nagar.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.
6.	M/s A. I. Metals (P) Ltd., B-5/206, Safdarjung Enclave, New Delhi-110029 and others.	F. No. DRI/DZU/JRU/19/ENQ-I (Int-2)/2015 dated 30.01.2018.	Principal Commissioner of Customs, Noida Concor Complex, Greater Noida, Gautam Budh Nagar.	
7.	M/s Global Archana Products, No. 116, 3 <sup>rd</sup> Floor, 2 <sup>nd</sup> Cross, 3 <sup>rd</sup> Main, NHCS Layout, Basaveshwaranagar, Bengaluru-560079 and 2 others.	DRI/BZU/S-IV/ENQ-04 (INT-01)/2016 dated 10.11.2017. (SCN No. 21/2017)	Commissioner of Customs (II), Custom House, Chennai. Commissioner of Customs (IV), Custom House, Chennai. Principal Commissioner of Customs, Mundra Port, MP & SEZ, Mundra.	Principal Commissioner/Commissioner of Customs (II), Custom House, Chennai.
8.	M/s Vertex Inc., No. 10/2, Ground Floor, 1 <sup>st</sup> Cross, SGN Layout, Lalbagh Road Cross, Bangalore-560027 and Sh. Divakar Sarda, Proprietor, M/s Vertex Inc., No. 10/2, Ground Floor, 1 <sup>st</sup> Cross, SGN Layout, Lalbagh Road Cross, Bangalore-560027.	F. No. DRI/BZU/S-IV/ENQ-29/Int-Nil/2016 dated 28.02.2018 read with corrigendum dated 26.03.2018. (SCN No. DRI/BZU/SCN/05/2018)	Joint/Additional Commissioner of Customs (Sea Port), Chennai-II, Custom House, Chennai. Joint/Additional Commissioner of Customs, Inland Container Depot (Whitefield), Bangalore. Joint/Additional Commissioner of Customs, Air Cargo Complex, Bangalore International Airport, Devanahalli, Bangalore.	Joint/Additional Commissioner of Customs (Sea Port), Chennai-II, Custom House, Chennai.
9.	M/s BASF India Ltd., <u>Factory premises:</u> 4B, GIDC Dahej, Tal:Varra, Bharuch-392130 <u>Registered office:</u> Plot No. 37, Chandivali Farm Road, Chandivali, Andheri (East), Mumbai-400072  Postal Address: BASF India Limited, 3 <sup>rd</sup> Floor, Shree Sawan Knowledge	F. No. S/26- Misc-1077/2017-18Gr. 2A-F dated 12.02.2018. (SCN No. 522/2017-18/Gr II (A-F) JNCH dated 15.02.2018.	Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.

	<p>Park, D-507, Jui Nagar, Thane Belapur Road, Navi Mumbai-400705</p> <p>and</p> <p>Sh. Rahul Limaye, General Manager-Exim Operations, BASF India Limited, R/o H-101, Eternity Co-op Housing Society, Thane, Maharashtra.</p>			
10.	M/s Sparkle Port Services Limited, 1st Floor, 128, Srinagar Colony, Hyderabad-500073 and 4 others.	F. No. DRI/HZU/ 26B/ENQ-13(1) (INT-13(1)/2017 dated 20.12.2017.	Commissioner of Customs Custom House, Cochin.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
11.	M/s Dilip Buildcon Ltd., E-5/99, Arera Colony, Bhopal, Madhya Pradesh-462016.	F. No. DRI/MZU/ CI/INT-84/2016 Pt-I dated 15.03.2018.	Principal Commissioner/ Commissioner of Customs (Import-I), New Custom House, Ballard Estate, Mumbai. Joint/Additional Commissioner of Customs (Incharge Group 5), Chennai-II, Custom House, Chennai.	Principal Commissioner/ Commissioner of Customs (Import-I), New Custom House, Ballard Estate, Mumbai.
12.	M/s EMD Locomotive Technologies Pvt. Ltd., D-149 to 153, Hosiery Complex, Noida Phase-II Extn., Noida-201305.	F. No. DRI/MZU/ CI/INT-26/2016 dated 03.11.2017.	Commissioner of Customs, Inland Container Depot-Patparganj, Delhi. Principal Commissioner of Customs, Noida Concor Complex, Greater Noida, Gautam Budh Nagar. Principal Commissioner of Customs (Import), Inland Container Depot-Tughlakabad, New Delhi.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.
13.	M/s Ethos Limited, Kamla Centre, SCO 88-89, Sector 8C, Chandigarh-160009	F. No. DRI/MZU/F/ Int- 40/2017/Pt. File/Ethos dated 28.11.2017.	Joint/Additional Commissioner of Customs, O/o Principal Commissioner of Customs, Air Cargo Complex (Import), New Custom House, Delhi. Joint/Additional Commissioner of Customs, O/o Principal Commissioner of Customs, Air Cargo Complex (Imports), Devanahalli, Bengaluru.	Joint/Additional Commissioner of Customs, O/o Principal Commissioner of Customs, Air Cargo Complex (Import), New Custom House, Delhi.
14.	Shri Mohammad Raza Abdul Gani Tawar, Plot No. 1170, Taj Manzil,	F. No. DRI/MZU/ NRU/ Int-142/2017 dated 15.03.2018.	Joint/Additional Commissioner of Customs, Nagpur, GST Bhavan, Telankhedi Road, Civil Lines,	Joint/Additional Commissioner of Customs, Nagpur, GST Bhavan,

	Bhawsar Chowk, C.A. Road, Nagpur-440002 and 3 others.		Nagpur. Joint/Additional Commissioner of Customs, Indore, GST Bhavan, Manik Bagh, Indore.	Telankhedi Road, Civil Lines, Nagpur.
15.	M/s Jai Bhawani Overseas, S-547A, Room No. 306, KH No. 119, 3 <sup>rd</sup> Floor, School Block-II, Shakarpur, Delhi-110092.	F. No. DRI/MZU/ CI/ Int-107/2015 dated 23.02.2018.	Principal Commissioner/ Commissioner of Customs (Import-I), New Custom House, Ballard Estate, Mumbai. Joint/Additional Commissioner of Customs (Port), Custom House, Kolkata.	Principal Commissioner/ Commissioner of Customs (Import-I), New Custom House, Ballard Estate, Mumbai.
16.	M/s Usha Martin Limited, 2A, Shakespeare Sarani, Kolkata-700071.	F. No. DRI/CZU/ VIII/ 26/ 150(D)/ 2015-DRI dated 17.09.2016 read with corrigenda dated 27.11.2017 and 29.11.2017.	Joint/Additional Commissioner of Customs (In charge Group III), O/o Commissioner of Customs (Port), Custom House, Kolkata.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
17.	M/s Bekaert Industries Pvt. Ltd., Survey No. 232/1+2, Plot No. 127, Sakore Nagar, Lane No. 1, Behind IDBI Bank, Viman Nagar, Pune-411014.	F. No. DRI/AZU/ GRU/BEKAERT/ INT-05/2017 dated 21.07.2017.	Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
18.	M/s Balkrishna Industries Ltd., Bhuj-Bachau Highway, Village Paddhar, Bhuj, Kutch, Gujarat.	F. No. DRI/AZU/ GRU-47/BKT/ INT-05/2017 dated 11.10.2017.	Joint/Additional Commissioner of Customs, Mundra, Custom House, Kutch. Assistant/Deputy Commissioner of Customs, Inland Container Depot-Patli, Gurgaon.	
19.	M/s Bekaert Industries Pvt. Ltd., Survey No. 232/1+2, Plot No. 127, Sakore Nagar, Lane No. 1, Behind IDBI Bank, Viman Nagar, Pune-411014 and 2 others.	F. No. DRI/AZU/ GRU/BEKAERT/ INT-05/2017 dated 19.02.2018.	Commissioner of Customs (Chennai-II), Custom House, Chennai. Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad. Assistant/Deputy Commissioner of Customs (Import), Air Cargo Complex, Sahar, Mumbai.	
20.	M/s Balkrishna Industries Ltd., Bhuj-Bachau Highway, Village Paddhar, Bhuj, Kutch, Gujarat and 2 others.	F. No. DRI/AZU/ GRU- 47/BKT/INT- 05/2017 dated 02.04.2018.	Principal Commissioner of Customs, Mundra Port User Building, Mundra Port & SEZ, Kutch. Joint/Additional Commissioner of Customs, Inland Container Depot-Patparganj and other ICDs, Delhi.	

			Deputy Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad.	
21.	M/s Rotomac Exports Pvt. Ltd., (a) 201, City Centre, 63/2, The Mall, Kanpur-208004 (b) S-25, Aerens Plaza, Green Park Extension, New Delhi-110016 and others.	F. No. DRI/BZU/G/ 1/ 2003 dated 31.10.2003.	The then Commissioner of Customs (Import), New Custom House, Mumbai.  The then Commissioner of Customs (General), New Custom House, Mumbai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
22.	M/s S. M. B. Tube Syndicate, Door No. 124, F-F-9, Mubarak Complex, Ranga Konar Street, Kattoor, Coimbatore-641009 and Sh. Zuzar Ali, Managing Partner, M/s S. M. B. Tube Syndicate, Door No. 124, F-F-9, Mubarak Complex, Ranga Konar Street, Kattoor, Coimbatore-641009.	F. No. DRI/CZU/ TTN/ VIII/48/11/Int-01/2017 dated 16.03.2018.	Joint/Additional Commissioner of Customs, Custom House, Tuticorin.  Joint/Additional Commissioner of Customs, Chennai-II, Custom House, Chennai.	Joint/Additional Commissioner of Customs, Custom House, Tuticorin.
23.	M/s MRF Limited, No. 114, Greams Road, Chennai-600006, and 12 others.	F. No. DRI/AZU/ GRU/GOODPACK -MRF/ INT-14/2016 dated 29.12.2017.	Commissioner of Customs, Chennai-II, Custom House, Chennai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
24.	M/s J. K. Tyre & Industries Limited, Patriot House, 3, Bahadur Shah Zafar Marg, New Delhi-110002 and 12 others.	F. No. DRI/AZU/ GRU/GOODPACK -JKT/INT-13/2016 dated 22.01.2018.	Commissioner of Customs, Chennai-II, Custom House, Chennai.  Commissioner of Customs (Group 2H), Nhava Sheva-I, Jawaharlal Nehru Custom House, Raigad.	
25.	M/s Balkrishna Industries Limited, BKT House, C/15, Trade World, Kamala Mills Compound, Senapati Bapat Marg, Lower Parel, Mumbai-400013 and 12 others.	F. No. DRI/AZU/ GRU/GOODPACK / INT-04/2016/BKT dated 21.02.2018.	Principal Commissioner of Customs, AP & SEZ, Port User Building, Mundra Port, Kutch.  Commissioner of Customs (Group 2H), Nhava Sheva-I, Jawaharlal Nehru Custom House, Raigad.  Assistant/Deputy Commissioner of Customs, Inland Container Depot-Maliwada, Aurangabad.	
26.	M/s Gates India Private Limited, C-434, Defence Colony,	F. No. DRI/AZU/ GRU-6/ Goodpack-Gates/INT-22/2018	Joint/Additional Commissioner of Customs (Group 2H), Nhava Sheva-I,	

	New Delhi-110024 and 10 others.	dated 07.03.2018.	Jawaharlal Nehru Custom House, Raigad.	
27.	M/s CEAT Limited, Dr. Annie Besant Road, Mumbai-400030 and 8 others.	F. No. DRI/AZU/GRU/GOODPACK-CEAT/INT-12/2016 dated 12.04.2018.	Commissioner of Customs (Group 2H), Nhava Sheva-I, Jawaharlal Nehru Custom House, Raigad. Joint/Additional Commissioner of Customs (Group 2H), Chennai-II, Custom House, Chennai.	
28.	M/s Sriam Labs Private Limited, 3 <sup>rd</sup> Floor, SDE Serene Chambers, Road No. 5, Avenue 7, Banjara Hills, Hyderabad-500034.	F. No. DRI/HZU/26B/ENQ-5 (Int-4)/2017 dated 14.03.2018.	Commissioner of Customs, Chennai-II, Custom House, Chennai. Principal Commissioner of Customs, Basheerbagh, Hyderabad.	Principal Commissioner/ Commissioner of Customs, Chennai-II, Custom House, Chennai.
29.	M/s Parth Electricals & Engineering Pvt. Ltd., 5, Akshat, Near Vuda Avenue, Hi-Tension Road, Subhanpura, Vadodara-390023 and 6 others.	F. No. DRI/MZU/CI/ Int-23/ 2017 dated 22.01.2018.	Principal Commissioner/ Commissioner of Customs (Import), Mumbai-III, Air Cargo Complex, Sahar, Andheri (E), Mumbai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
30.	M/s GE T & D India Ltd., A-18, First Floor, Okhla Industrial Area, Phase-II, New Delhi-110020 and 7 others.	F. No. DRI/MZU/CI/ INT-34/2017 dated 28.03.2018.	Principal Commissioner/ Commissioner of Customs (Import), Mumbai-III, Air Cargo Complex, Sahar, Andheri (E), Mumbai. Joint/Additional Commissioner of Customs (Import), Airport & Air Cargo Complex, New Custom House, New Delhi.	
31.	M/s Johnson & Johnson Private Limited, L.B.S. Marg, Mulund West, Mumbai-400080.	F. No. DRI/MZU/CI/ Int-78/ 2014 dated 16.03.2017.	Principal Commissioner/ Commissioner of Customs (IV), Export, Mumbai Zone-III, Sahar, Andheri (E), Mumbai. Principal Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.

[F. No. DRI/HQ-CI/50D/CAA-2/2018-CI]

(SHAILESH KUMAR)  
ADDITIONAL DIRECTOR

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1. Common Adjudicating Authority as per Column (5) of the table.
2. Adjudicating authorities as per column (4) of the table
3. Notices as per column (2) of the table